

National Company Law Tribunal

Allahabad Bench

CP NO. 130 /ALD /2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Radiance Web Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 252 of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Advocate	Petitioner	Sh.
2.	Krishna Dev Vyas	Adv.	ROC	QJ

CP NO.130/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC
for the ROC, Kanpur.

Argument in respect of the present petition are heard. The order is reserved.

Dated:29.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —
H.P. Chaturvedi,
Member (Judicial)